

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 18-06-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

IN THE MATTER OF : M/s Shree Ganesh EPC Pvt Ltd

PETITION NUMBER : CP/IB/786/2019

APPLICATION NUMBER : a) IA(IBC)/1408/CHE/2024
b) IA(IBC)/1409/CHE/2024

ORDER

Ld. Counsel Mr.V.V.Sivakumar for the Applicant. Ld. Counsel Ms. Elamathi for the Respondent.

IA(IBC)/1408/CHE/2024 an Application seeking condonation of delay of 20 days and also to set aside the order of the Liquidator of Shree Ganesh EPC Pvt Ltd dated 16.04.2024.

Applicant is directed to serve copy of the Applications on the Respondent and file AOS.

Reply be filed within three weeks.

Rejoinder, if any, be filed within a week thereafter.

List the Applications for hearing on **22.07.2024**.

-Sd-

**RAVICHANDRAN RAMASAMY
Member (Technical)**

-Sd-

**JYOTI KUMAR TRIPATHI
Member (Judicial)**

phk